

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.206 - IA/1301(AHM)2023 in IA/650(AHM)2021
in
CP(IB) 200 of 2018

Proceedings under Section 10 IBC

IN THE MATTER OF:

Mono Acriglass Industries Ltd

.....Applicant

.....Respondent

Order delivered on: 02/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ashish Shah, PCA
For the Income Tax : Ms. Kinjal Vyas, Adv.

ORDER

IA/1301(AHM)2023 in IA/650(AHM)2021

Ld. Counsel for the Income Tax Department seeks adjournment to file reply.

List for further consideration on 21.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)